

COURT NO. 19
THE HONOURABLE SRI JUSTICE U.DURGA PRASAD RAO
THE HONOURABLE SMT JUSTICE KIRANMAYEE MANDAVA

To be Heard on Friday The 3rd day of November 2023(AT 10:30 AM - PROCEEDINGS THROUGH HYBRID MODE)

NOTE : 1) MONDAY TO WEDNESDAY MATTERS PERTAINING TO RT, RC, CRLA CRIMINAL CC, CA, HABEAS CORPUS WILL BE TAKEN UP

2) THURSDAY AND FRIDAY MATTERS PERTAINING TO SPLA, LGA, LAAS, WP LAND GRABBING WILL BE TAKEN UP

(CAUSE LIST MOTION HEARING)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>FOR ADMISSION</u>					
1	AS/593/2023 IA 2/2023 Injunction Petition IA 1/2023 Condone Delay in Rep	THIRUMURU @ GADDAM SREEVANI Vs THIRUMURU MASTHANAMMA	G SRIDHAR REDDY		SPS NELLORE
2	AS/597/2023 IA 1/2023 Stay Petition	VIKRUTHI SRINIVAS Vs ALLU JAYA LAKSHMI	M.V.RAMANA KUMARI	V V VARADA RAJULU	KRISHNA
3	CRLA/823/2023 IA 3/2023 Bail (u/s 389(1)) IA 2/2023 Condone Delay Petition IA 1/2023 Condone Delay in Rep	JAMMALAMUDI PEDDA GURAVIAH @ RICKESHAW GURAVIAH Vs THE STATE OF ANDHRA PRADESH	ANCHA PANDURANGA RAO	PUBLIC PROSECUTOR (AP)	PRAKASAM
4	CRLA/825/2023 IA 3/2023 Dispense with Petition IA 2/2023 Condone Delay Petition IA 4/2023 Bail (u/s 389(1)) IA 1/2023 Condone Delay in Rep	GITELI IMRAN Vs REP BY ITS PUBLIC PROSECUTOR	MD SALEEM PASHA	JUPUDI V K YAGNADUTT	KRISHNA
5	WP/28821/2023 IA 1/2023 Suspension Petition	MUNGARA MALINI Vs THE STATE OF ANDHRA PRADESH	T V S PRABHAKARA RAO	GP FOR LAW LEGISLATIVE AFFAIRS	SPS NELLORE
6	WP/28824/2023	SANKATI BHARGAV REDDY Vs THE STATE OF ANDHRA PRADESH	Dr CHALLA SRINIVASA REDDY	THE ADVOCATE GENERAL (AP)	GUNTUR
7	WP/28832/2023 IA 1/2023 Permission Petition	DEVINEDI ANUPAMA Vs S BHAGYA LAKSHMI	VENKATA RAMA RAO KOTA		GUNTUR
<u>FOR DISMISSAL</u>					
8	LAAS/20/2009	PALAKA ADITYA SEKHAR Vs THE LAND ACQUISITION OFFICER AND SPL DEPUTY COLLECTOR	N V ANANTHA KRISHNA	GP FOR APPEALS	EAST GODAVARI
<u>FOR ORDERS</u>					
9	LAAS/521/2007	THE SPL. DY. COLLECTOR (LA) Vs V. SUBBANARASIAH	THE ADVOCATE GENERAL		YSR KADAPA
<u>ADMISSION</u>					
10	LAAS/1/2023 IA 1/2023 Stay Petition	BANDARU NAGESWARA RAO Vs SEKHARMAHANTHI SURYA RAO	KELLA POLINAIDU	TURAGA SAI SURYA GP FOR APPEALS	VISAKHAPATNAM

11	CA/47/2023 IA 1/2023 Suspension Petition	DASARI BABURAO Vs PARVATHANENI RAMBABU	KIRAN TIRUMALASETTI		WEST GODAVARI
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INTERLOCUTORY

12	CRLA/1840/2018 IA 2/2023 Bail (u/s 389(1))	UPPUTHOLL SRINIVASA RAO Vs THE STATE OF AP	P S P SURESH KUMAR	PUBLIC PROSECUTOR (AP)	GUNTUR
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FINAL HEARING

13	LAAS/371/2009	SPL DY COLLECTOR & LAO Vs MEDAPATI KONDADA RAMA CHANDRA REDDY	GP FOR APPEALS	P VIVEK	EAST GODAVARI
14	LAAS/252/2012	V.LAKSHMI REDDY Vs SPECIAL DEPUTY COLLECTOR (L.A)	DASARI S V V S V PRASAD	GP FOR APPEALS	YSR KADAPA
15	LAAS/25/2019 LAAS/63/2019 LAAS/76/2019	NAGA NARAYANAMMA Vs THE SPECIAL DEPUTY COLLECTOR (LAND ACQUISITION)	CHETLURU SREENIVAS	GP FOR APPEALS	SPS NELLORE
16	LAAS/63/2019	NELANAKULA AKKAMMA Vs THE SPECIAL DEPUTY COLLECTOR	CHETLURU SREENIVAS	GP FOR APPEALS	SPS NELLORE
17	LAAS/76/2019	YADALLA VENKATA REDDY Vs SPECIAL DEPUTY COLLECTOR	CHETLURU SREENIVAS	GP FOR APPEALS	SPS NELLORE
18	LAAS/62/2022	CHENIKALA RAMANAIHAH Vs THE SPECIAL DEPUTY COLLECTOR	P SRIDHAR REDDY	GP FOR APPEALS	SPS NELLORE
19	LAAS/3/2023	MALLIREDDY JAYARAMI REDDY (C.1) Vs THE SPECIAL DEPUTY COLLECTOR (LAND ACQUISITION)	CHETLURU SREENIVAS GP FOR REVENUE		SPS NELLORE
20	LAAS/13/2023	MALIREDDY JAYARAMI REDDY (DIED) Vs THE SPECIAL DEPUTY COLLECTOR	CHETLURU SREENIVAS	GP FOR APPEALS	SPS NELLORE
21	LAAS/14/2023	V AUDEPA REDDY (DIED) Vs THE SPECIAL DEPUTY COLLECTOR	CHETLURU SREENIVAS	GP FOR APPEALS	SPS NELLORE

COURT NO. 19
THE HONOURABLE SRI JUSTICE U.DURGA PRASAD RAO
THE HONOURABLE SRI JUSTICE NINALA JAYASURYA

**To be Heard on Friday The 3rd day of November 2023(AFTER BENCH WORK OF UDPRJ WITH KMJ -
PROCEEDINGS THROUGH HYBRID MODE)**

(DAILY LIST)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
FOR ADMISSION					
22	CC/655/2020	NARRA SANJEEVA NAIDU Vs SRI RONANKI GOPALA KRISHNA	G VENKATESWARLU	GP FOR REVENUE (AP)	SPS NELLORE
23	CC/541/2021	Y.RAMANA REDDY Vs SRI. P. ARJUN RAO	SODUM ANVESHA	P RAJANI REDDY P SUBASH G RAMANA RAO	KURNOOL
24	CC/357/2022	K.KESAVA NARAYANA REDDY Vs RAJAT BHARGAVA	M PITCHAIAH	P.NARASIMHA MURTHY SC FOR APBCL and APSBCL	YSR KADAPA
25	CC/533/2022	THOTA REDDY SUBBALAKSHAMAMMA Vs MR B. SIVAREDDY	T C KRISHNAN	N RANGA REDDY	SPS NELLORE
26	CC/534/2022	THOTA REDDY SUBBALAKSHAMAMMA Vs MR B. SIVAREDDY	T C KRISHNAN	N RANGA REDDY	SPS NELLORE
27	CC/1262/2022	M/S.ISWARYA PUBLICATION PVT LTD Vs M. JAHNAVI	P V N KIRAN KUMAR	KALAVA SURESH KUMAR REDDY (SC FOR MC RAYAL REGION NELLORE)	SPS NELLORE
28	CC/1533/2022 IA 1/2022 Dispense with Petition IA 2/2022 Direction Petition CC/1534/2022 CC/1651/2022 CC/1652/2022 CC/1702/2022 CC/1770/2022 CC/2207/2022	ACME SOLAR HOLDINGS PRIVATE LIMITED Vs SRI. ER. H HARANATHA RAO	D S SIVADARSHAN	V R REDDY KOVVURI(SC FOR APSPDCL)	CHITTOOR
29	CC/1534/2022 IA 1/2022 Dispense with Petition IA 1/2023 Miscellaneous Petition	AZURE POWER INDIA PVT. LTD. Vs SRI. ER. H HARANATHA RAO	D S SIVADARSHAN	V R REDDY KOVVURI(SC FOR APSPDCL)	KRISHNA
30	CC/1651/2022 IA 1/2022 Dispense with Petition IA 2/2022 Direction Petition	M/S. TATA POWER RENEWABLE ENERGY LIMITED Vs MR/MS. Y. LAKSHMI NARASIAH	KILARU NITHIN KRISHNA	V R REDDY KOVVURI(SC FOR APSPDCL) ANUP KOUSHIK KARAVADI	CHITTOOR
31	CC/1652/2022 IA 1/2022 Dispense with Petition IA 2/2022 Direction Petition	M/S WALWHAN RENEWABLE ENERGY LIMITED Vs MR. Y. LAKSHMI NARASIAH	KILARU NITHIN KRISHNA	V R REDDY KOVVURI(SC FOR APSPDCL) ANUP KOUSHIK KARAVADI	CHITTOOR
32	CC/1702/2022 IA 1/2022 Dispense with Petition	MYTRAH VAYU (PENNAR) PRIVATE LIMITED Vs ER.H.HARANATHA RAO	CHALLA GUNARANJAN	ANUP KOUSHIK KARAVADI	ANANTAPUR
33	CC/1770/2022	M/S HINDUPUR SOLAR PARK PRIVATE LIMITED Vs	SAI SANJAY SURANENI	V R REDDY KOVVURI(SC FOR APSPDCL)	GUNTUR

SOUTHERN POWER
DISTRIBUTION COMPANY
OF ANDHRA PRADESH
LIMITED

34	CC/2207/2022	VENA ENERGY POWER RESOURCES PRIVATE LIMITED Vs SRI ER H HARANATHA RAO	D S SIVADARSHAN	V R REDDY KOVVURI(SC FOR APSPDCL)	ANANTAPUR
35	CC/1563/2022 IA 1/2022 Receive Docs Petition	GOLLA YANADI RAO Vs NEEBAB KUMAR PRASAD I.A.S.	VENKATESWARLU GADIPUDI	V R REDDY KOVVURI (SC FOR APCPDCL)	GUNTUR
36	CC/2612/2022 IA 1/2022 Dispense with Petition	CHANDA INVESTMENT AND TRADING COMPANY PRIVATE LIMITED Vs ER. H. HARANATHA RAO	CHALLA GUNARANJAN	ANUP KOUSHIK KARAVADI	ANANTAPUR
37	CC/2613/2022 IA 1/2022 Dispense with Petition	ADURJEE AND BROS. PRIVATE LIMITED Vs ER.H.HARANATHA RAO	CHALLA GUNARANJAN ANUP KOUSHIK KARAVADI	V R REDDY KOVVURI (SC FOR APCPDCL)	ANANTAPUR
38	CC/3032/2022 IA 1/2022 Dispense with Petition	CHOPPARA BULLI BABU Vs ADITYANATH DAS I.A.S	PRABHU NATH VASIREDDY	MANOHAR REDDY MALLASANI KIRAN KUMAR VADLAMUDI	GUNTUR
39	CC/3460/2023	GAGGARA KRISHNA RAO Vs DR RAJATI.A.S	PRIYANKA SONKAMBLE		KRISHNA
40	CC/3996/2023 IA 2/2023 Implead Petition IA 1/2023 Leave Petition	YELESWARAPU HANUMA KUMARI Vs M. JAWANTH RAO	P NAGENDRA REDDY	MANOHAR REDDY MALLASANI B V NIKHIL SANDILYA	GUNTUR
41	CC/4507/2023	GONDELA PRAKASH RAO Vs SRI .R.KARIKAL VALAVENIAS	TADDI NAGESWARA RAO	MANOHAR REDDY MALLASANI	VIZIANAGARAM
42	CC/5306/2023	T SUDHAKAR Vs K VENKATA RAMANA REDDY	V VINOD K REDDY		CHITTOOR

COURT NO. 19
THE HONOURABLE SRI JUSTICE U.DURGA PRASAD RAO
THE HONOURABLE SRI JUSTICE T MALLIKARJUNA RAO

**To be Heard on Friday The 3rd day of November 2023(AFTER BENCH WORK OF UDPRJ WITH NJSJ -
PROCEEDINGS THROUGH HYBRID MODE)**

(DAILY LIST)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>PART-HEARD CASES</u>					
43	WA/345/2021 IA 1/2021 Direction Petition IA 3/2023 Direction Petition IA 3/2022 Receive Docs Petition IA 2/2023 Implead Petition IA 4/2023 Additional Material Petition IA 1/2023 Leave Petition	JAMAJALA ESWARAMMA (DIED) Vs THE STATE OF ANDHRA PRADESH	A CHANDRAIH NAIDU	GP FOR REVENUE P A SESHU CH C KRISHNA REDDY P S P SURESH KUMAR	SPS NELLORE
44	WP/28000/2021 IA 1/2021 Suspension Petition WP/6218/2021 WP/19494/2021 WP/22606/2021 WP/23100/2021	FEDERATION OF MINOR MINERALS INDUSTRY (FEMMI) Vs THE STATE OF ANDHRA PRADESH	N VIJAY	GP FOR FORESTS DEPUTY SOLICITOR GENERAL OF INDIA T VENU GOPAL V SURENDRA REDDY (SC FOR PCB) GP FOR ENVIRONMENT	VISAKHAPATNAM
45	WP/6218/2021 IA 1/2021 Suspension Petition	S.K. SARAWAGI AND COMPANY PRIVATE LIMITED Vs STATE OF ANDHRA PRADESH	SUMALINI REDDY	GP FOR FORESTS V SURENDRA REDDY (SC FOR PCB)	VIZIANAGARAM
46	WP/19494/2021 IA 1/2021 Suspension Petition	MS GOURA ASSOCIATES Vs THE STATE OF ANDHRA PRADESH	N VIJAY	GP FOR FORESTS V SURENDRA REDDY (SC FOR PCB) V SURENDRA REDDY	VISAKHAPATNAM
47	WP/22606/2021 IA 1/2021 Suspension Petition	SHREE INTERNATIONAL VYAPAR PVT. LTD. Vs STATE OF ANDHRA PRADESH	PAVULURI SREENIVASULU	GP FOR FORESTS V SURENDRA REDDY (SC FOR PCB) GP FOR INDUSTRIES COMMERCE	ANANTAPUR
48	WP/23100/2021 IA 1/2021 Direction Petition IA 2/2021 Direction Petition IA 3/2021 Suspension Petition	M/S BENITA INDUSTRIES LIMITED Vs THE STATE OF ANDHRA PRADESH	M/S BHARADWAJ ASSOCIATES	GP FOR FORESTS GP FOR MINES AND GEOLOGY V SURENDRA REDDY (SC FOR PCB)	YSR KADAPA

COURT NO. 19
THE HONOURABLE SRI JUSTICE U.DURGA PRASAD RAO
THE HONOURABLE SMT JUSTICE VENKATA JYOTHIRMAI PRATAPA

**To be Heard on Friday The 3rd day of November 2023(AFTER BENCH WORK OF UDPRJ WITH TMRJ -
PROCEEDINGS THROUGH HYBRID MODE)**

(DAILY LIST)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>FOR PRONOUNCEMENT OF ORDERS</u>					
49	WP/10079/2023 IA 1/2023 Suspension Petition	KONDREDDI SWETHA Vs ASSESSMENT UNIT	K.V. SATYA RAMACHANDRA RAO	M KIRANMAYEE(SC FOR INCOMETAX)	VISAKHAPATNAM

COURT NO. 19**THE HONOURABLE SRI JUSTICE U.DURGA PRASAD RAO****To be Heard on Friday The 3rd day of November 2023(AFTER BENCH WORK OF UDPRJ WITH VJPJ - PROCEEDINGS THROUGH HYBRID MODE)****(DAILY LIST)**

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<u>FOR APPEARANCE</u>					
50	CC/1482/2022 IA 1/2023 Direction Petition	KOLAGATLA SUDHAKAR REDDY Vs SHAIK SHAFI MALIK	C SUBODH	P SUBASH SR FORM - I NOTICE SERVED.	SPS NELLORE
<u>FOR ORDERS</u>					
51	WP/17361/2017 IA 2/2017(WPMP 21216/2017) Direction Petition IA 5/2017(WPMP 100359/2017) Vacation Motion Letter IA 1/2017(WVMP 4594/2017) Vacate Stay Petition IA 1/2018 Vacate Stay Petition	Y.GANGADHAR RAO S/O.YESOBU Vs STATE OF ANDHRA PRADESH REP.BY ITS PRINCIPAL SECRETARY	V CH NAIDU	GP FOR REVENUE (AP) GP FOR ASSIGNMENT (AP) GP FOR IRRRI AND CAD (AP)	KRISHNA
<u>ADMISSION (REVENUE-LA)</u>					
52	WP/18741/2015 IA 1/2015(WPMP 24230/2015) Direction Petition IA 1/2023 Leave Petition	SRI. KATHULA SUBBARAMIAH Vs THE STATE OF ANDHRA PRADESH	K L N RAGHAVENDRA REDDY	GP FOR REVENUE (AP) GP FOR LAND ACQUISITION GP FOR SOCIAL WELFARE (AP)	SPS NELLORE
53	WP/4811/2017 IA 1/2017(WPMP 5843/2017) Direction Petition	MR.ARIMEENI YELLAIAH Vs THE STATE OF ANDHRA PRADESH	V V SATISH	GP FOR LAND ACQUISITION (AP) GP FOR IRRRI AND CAD (AP)	CHITTOOR
<u>INTERLOCUTORY</u>					
54	IA/1/2021 Restoration Petition WP/35534/2017	P N NAIDU VISAKHAPATNAM DIST AND 1 OTHERS Vs	P VISHNUVARDHANA REDDY SODUM ANVESH ADDL ADVOCATE GENERAL (AP)	M RAMMOHAN GP FOR HOME (TG) GP FOR REVENUE (AP)	VISAKHAPATNAM
<u>INTERLOCUTORY(REVENUE)</u>					
55	WP/44130/2017 IA 1/2017(WPMP 54713/2017) Suspension Petition IA 1/2018 Vacate Stay Petition IA 1/2023 Leave Petition	J.SHANTIAL JAIN (DIED). Vs THE STATE OF ANDHRA PRADESH REP. BY ITS PRL. SECRETARY	S V MUNI REDDY	GP FOR REVENUE (AP) CORPUS JURIS LAW PANEL LLP	CHITTOOR
<u>FOR ADMISSION (CC MATTERS)</u>					
56	CC/3299/2022	MEKALA SANKAR RAO Vs SRI. M.V. KRISHNA REDDY	NIMMAGADDA REVATHI	T BALASWAMI S SIVA KUMARI	PRAKASAM